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to Questions

Name of the drug	Year	Quantity Pt	urchase price (Rs./Kg.)
r. Vitamin 'A'	. 1978-79	380	. 525
Palmitate	1979-80	Nil	Nu
	1980-81	Nil	Nii
2. Vitamin 'A'	19 <b>78-</b> 79	Nil ,	NH 3
Acetate Dry Power (0.5 miu/gm)	1979-80	Procurement price varied from Rs. 400}- per kg. to Rs. 460/- per kg.	
	1980-81	3292.5	423

Particulars of procurements Irom within the country from local sources, if any are being collected.

## **Expansion of Janpath Telephone Exchange**

## **♦293.** SHRI RAMCHANDRA BHARADWAJ: SHRI GURDEV GUPTA:

WiH the Minister of COMMU-NICATIONS be pleased to state:

- (a) the plans of Government for the expansion of Janpath Telephone Exchange (Code 31, 32 and 34) during the year 1982-83;
- (b) what is the rjptfeSent total capacity of this telephone exchange;
- (c) how many telephone connections are working under the various categories in this telephone exchange as on 28th February, 1982; and
- (d) what is the extent to which telephone connections can be provided to the Public in a telephone exchange?

THE MINISTER OF COMMU-NICATIONS (SHRI C. M. STE-PHEN): (a) The Plans for the expansion of the capacity of Janpath Telephone exchange during the yea<sub>r</sub> 1982-83 is as below:—

> Janpath (Code 31) — Nil Janpath (Code 32)

> > — 1000 lines

Janpath (Code 34) — Nil

(b) The present capacities of Janpath exchanges are as below:

Janpath (Code-31)

— 3000 lines.

Janpath (Code-32)

— 3000 lines.

Janpath (Code-34)

— 2500 lines.

- (c) It is not feasible to give exact distribution of existing connections according to categories of waiting list as number of changes in connections occur due to shifts, closures, temporary connections
- (d) Normal connectable city of exchange is 94 per cent.

## Proposal to end "maitri Karar"

\*294. SHRIMATI AMARJIT KAUR: DR. LOKESH CHANDRA:

Will the Minister of LAW, JUSTICE AND COMPANY AF-FAIRS be pleased to refer to the

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answer to Starred Question 420 given in the Rajya Sabha on the 21st December, 1981 and state:

- (a) whether the opinions of the State Governments of Maharashtra, Gujarat and Rajasthan have been received with regard to 'maitri Karar"; and
- (b) what is the number of registrations of mistresses as "life partner" or "keeps" in the aforesaid three States?

THE MINISTER OF LAW, JUSTICE AND COMPANY AF-FAIRS (SHRI JAGANNATH KAUSHAL): (a) A communication was received from the Government of Gujarat in December, 1981 to the effect that the State Government is considering the question as to whether contracts termed as "maitri Karar" or companionship contract can be declared as opposed to public policy under section 22A of the Registration Act, 1908. According ter a communication received from the Government of Maharashtra in the same month, the matter is under examination of that State Government. No reply has yet been received from the Government of Rajasthan. Reminders have been sent to the State Gov-

(b) According to the informa-tion received from the Government of Gujarat, the number so far as Ahmedabad is concerned is 69 during the year 1980 and 45 up to 30th September, 1981. According to the information received from the Government of Maharashtra, no such cases are reported to have been registered at the sub-Registrar's Office at Bombay. Information regarding number of such registrations at various places in the States of Gujarat, Maharashtra and Rajasthan is being collected and will be placed on the Table of the House,

## **Import Price of Drugs**

\*295. SHRIMATI **HAMIDA** HABIBULLAH: Will the Minister of PETROLEUM, CHEMICALS AND FERTILIZERS be pleased to refer to the answer to Unstarred Question 782 given in the Rajya Sabha on the 30th November, 1981 and state:

- (a) how many serious anomalies concerning import prices came to the notice of his Ministry during the last three years and particularly after the receipt of the report of the committee set up to investigate into allegation of large profits by foreign companies;
- (b) what are the names of tb\* drugs, the prices paid by foreign companies and the details of such prices with names of companie\*; and
- these detail\* (c) by when would be published by his Ministry for all the companies?

THE MINISTER OF PETRO-LEUM, CHEMICALS AND FER-TILIZÉRS (SHRI P. SHIV SHAN-KAR): (a) and (b) No seriou\* anomalies concerning prices of import of drugs/chemicals by drug companies have come to the notice of the Government after the receipt of the .Report of the Committee which was set-up to investigate into allegations of unduly large profits by foreign drug companies. However, variations in the import prices paid by different companies for the same drugs have been noticed. These variations do not appear specific to imports from associated companies and, therefore, do not provide evidence of transfer pricing perse

(c) The Government would be publishing shortly the details of the total imports of bulk drugs and intermediates into the country.